

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

**Excise Miscellaneous Application No.75416 of 2020
and
Excise Appeal No.71101 of 2013**

Arising out of Order-in-Appeal No.17-18/CE/BBSR I/2013 dated 06.06.2013 passed
Commr. (Appeals) of Central Excise, Customs & Service Tax, Bhubaneswar)

CCEx. & S.Tax, Bhubaneswar

C.R.Building, Rajaswa Vihar, Bhubaneswar-7, Odisha

Appellant

VERSUS

M/s Ferro Alloys Corporation Ltd.

D.P.Nagar, P.O.-Randia, Dist.-Bhadrak-756135

Respondent

APPEARANCE :

Shri A. K. Biswas, Authorized Representative for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

**MISC.ORDER NO.75039/2021
FINAL ORDER NO.75179/2021**

DATE OF HEARING : 16.04.2021

DATE OF DECISION : 16.04.2021

PER P.K.CHOUDHARY :

The Appellant-Revenue has prayed for withdrawal of their appeal in terms of litigation policy vide Board's instruction being F.No.390/Misc./116/2017-JC dated 22.08.2019.

2. Accordingly, the prayer of the Revenue is allowed and the appeal is dismissed as withdrawn under National Litigation Policy. Misc.Application for withdrawal of appeal stands disposed off.

(Dictated and pronounced in the open court.)

Sd/
(P. K. Choudhary)
Member (Judicial)

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